GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 626 TO BE ANSWERED ON $6^{\rm TH}$ DECEMBER, 2023

MOBILE FACILITY OF PRIVATE TELECOM AGENCY

†626. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government proposes to allow the telephone or mobile facility of other private telecom agency to such citizens of the country who have at least one telephone or mobile connection of the Government telecom agency i.e. BSNL or MTNL in a family; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

(a) & (b) As per the extant policy framework, the citizens of the country have freedom to avail telecom services from any of licensed telecom service provider.
